**NATIONAL COMPANY LAW TRIBUNAL**
**COURT ROOM NO. 1,**
**MUMBAI BENCH**

**Item No. 36**

**C.P. (IB)/983(MB)2023**

CORAM:
**SH. PRABHAT KUMAR** **JUSTICE VIRENDRASINGH BISHT (Retd.)**
**HON'BLE MEMBER (TECHNICAL)** **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.06.2024**

NAME OF THE PARTIES: SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/s HARSHAD HIRJI THAKKAR

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. Mr. Narendra Singh, Ld. Counsel for the Financial Creditor.
2. None present on behalf of Personal Guarantor despite paper publications.
3. The Personal Guarantor is set-exparte.
4. Heard the learned counsel for the Financial Creditor.
5. **Reserved for orders.**

**Sd/-**
**PRABHAT KUMAR**
**MEMBER (TECHNICAL)**

**Sd/-**
**JUSTICE VIRENDRASINGH BISHT**
**MEMBER (JUDICIAL)**

/NP/